

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 5<sup>th</sup> JULY, 2024, 02:30 P.M.**

**CP (IB) /22/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Indian Bank (Erstwhile Allahabad Bank) (FC) Vs Rabi Kumar Jain (PG)
Under Section	U/s 95 of IBC, 2016

For Petitioner (s) : Mr. M.Sharma, Adv.

For Respondent (s) : Mr. K. Agarwal, Adv.

RP : Mr. P. Gaggar, RP

**ORDER**

Ld. Counsel Mr. K. Agarwal appears for the Personal Guarantor, who states that there was a delay in filing their reply affidavit and in this regard, they have filed a delay condonation application, which is stated to be listed on 08.08.2024.

This matter to be tagged along with the aforesaid application on **08.08.2024**.

Sd/-

**Satya Ranjan Prasad  
Member (Technical)**

Sd/-

**Deep Chandra Joshi  
Member (Judicial)**